

**Visit by Australian Experts Team in country with setting up of Steel Plant**

8285. SHRI C. K. JAFFER SHARIEF: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether any Australian Experts Team has visited India recently for discussions regarding the setting up a public sector steel plant at Mangalore and for expanding and modernising the Durgapur and Rourkela Steel Plants; and

(b) if so, the details thereto?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) No, Sir.

(b) Does not arise.

**Applications of Civil Service Rules to Staff Artists**

8286. SHRI R. L. P. VERMA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that Civil Service Rules are applied on staff artists (contracted staff) of Doordarshan;

(b) if so, the details;

(c) whether staff artists of T. V. are allowed pensionary benefits; and

(d) if not, the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) Conditions of service of Staff Artists in Doordarshan are regulated by the terms of contract entered into with them and such other conditions as are extended to them on the analogy of those applicable to civil servants.

(b) The following benefits, available under service rules applicable to civil servants have already been made applicable to Staff Artists in Doordarshan:

1. Regular fee scales.  
2. All allowances at the same rates as are applicable to civil servants.

3. Travelling Allowance Rules.

4. Benefits of CGHS Scheme or reimbursement of medical expenses.

5. All normal advances at the same rates and subject to the same conditions as are applicable to civil servants; (a) festival advance; (b) purchase of conveyance; (c) house building advance; (d) T.A. advance; and (e) pay advance.

6. Benefits of C.P.F.

7. Gratuity.

8. Leave Rules: They are eligible for all permissible kinds of leave such as: (a) Casual leave (b) earned leave (c) Leave on medical certificate, or (d) extra-ordinary leave as applicable to Government servants on contract.

9. Avenues of promotion.

10. Benefits of Benevolent Fund.

11. Central Government Insurance Scheme.

12. Deposit Linked Insurance Scheme.

(c) and (d). Staff Artists are entitled to the benefits of Contributory Provident Fund under the Contributory Provident Fund Rules, which are applicable to non-pensionable Government Servants. In addition, they are entitled to gratuity as for civil servants.

नीलवाड़ा जिले के झगड़ा गांव के निकट बड़ी झरना में श्रेष्ठ किसिम के जल्ले और सीसे के खंभार

8287. श्री बीलंत राम सारन : क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या राजस्थान खान और भूवैज्ञानिक विभाग ने नीलवाड़ा जिले में झगड़ा गांव के निकट बड़ी झरना में श्रेष्ठ किसिम के जल्ले और सीसे के खंभारों का पता लगाया है और क्या उक्त क्षेत्र में 13 प्रतिशत से अधिक जल्ले और सीसे प्रतिशत से अधिक सीसा विद्यमान है ;

(ख) क्या वहाँ निकल और कोबाल्ट का भी पता है ?